

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA.439/93

date of decision : 9-6-1993

Between

1. B. Jagannadham, and  
2. B. Vara Prasada Rao Naidu : Applicants

and

1. Additional Director General  
Armed Postal Services  
Aero Wing - TRU 006

2. Branch Recruiting Officer  
Branch Recruiting Office  
No.6-20-15, East Point Colony,  
Visakhapatnam 23, AP

3. The Superintendent of Post Offices  
Parvatiipuram Division  
Parvatiipuram 532 502  
Vijayanagaram Dist.

4. Post Master General  
Visakhapatnam : Respondents

Counsel for the Applicants : K.K. Chakravarthy  
Advocate

Counsel for the respondents : N.R. Devaraj, Standing  
Counsel for Central Govt.

CORAM

HON. MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. MR. P.T. THIRUVENGADAM, MEMBER (ADMN.)

Judgement

(As per Hon. Mr. P.T. Thiruvengadam, Member (Administration)

Heard Sri K.K. Chakravarthy, learned counsel for the applicants and Sri N.R. Devaraj, learned Standing Counsel for the respondents.

2. The applicants Mr. B. Jagannadham and Mr. B. Vara Prasada Rao, Naidu have prayed that the third respondent may be directed to send the petitioners for re-medical examination before the

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BRO, Visakhapatnam, second respondent to conduct test and take further action, and the first respondent to allow the petitioners on deputation and to declare that the action respondent in writing for clarification to the fourth respondent as unnecessary and contrary to the rules.

2. The points raised have been squarely covered in the order passed in the OA.183/93 dated 17-3-1993. Accordingly this OA is ordered as prayed for. No costs.

P.T. Thiruvengadam

(P.T. Thiruvengadam)  
Member (Admn.)

Neeladri Rao

(V. Neeladri Rao)  
Vice-Chairman

Dated : June 9, 1993  
Dictated in the Open Court

8/14/83

To sk

1. The Additional Director General, Armed Postal Services, Army Headquarters, New Delhi-66.
2. The Branch Recruiting Officer, Branch Recruiting Office, No.6-20-15, East Point Colony, Visakhapatnam-23. A.P.
3. The Superintendent of Post Offices, Parvatipuram Division, Parvatipuram -532 502, Vizianagaram Dist.
4. The Post Master General Visakhapatnam.
5. One copy to Mr.K.K.Chakravarthy, Advocate, 2-104, Marutinagar, Hyd.
6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
7. ~~One copy to Hon'ble Mr.A.P.Goray, Member (A) CAT Hyd.~~
8. One copy to Library, CAT.Hyd.
9. One spare copy.

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TYPED BY (2) COMPARED BY  
CHECKED BY (2) APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND  
P.T.Tirunagade  
THE HON'BLE MR.R.BALASUBRAMANIAN :  
MEMBER(ADMN)

AND  
THE HON'BLE MR.T.CHANDRASEKHAR  
REDDY : MEMBER(JUDL)

DATED: 9 - 6 - 1993

ORDER/JUDGMENT

R.P./ C.P/M.A.No.  
in

O.A.No. 439/93

T.A.No. (W.P.No )

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered/Rejected,

No order as to costs.

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